F. No. Stds/SP-water & Beverages/Misc(2)/2019-FSSAl

## Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety & Standards Act, 2006) (Regulation division)

FDA Bhawan, Kotla Road, New Delhi-110 002

Dated, the 23 December, 2021

Subject: Extension of timeline for the compliance of Food Safety and Standards (Food Product Standards and Food Additives) Fourth Amendment Regulations, 2019 dated 30th October, 2019 related to the standards of packaged Drinking Water (other than Mineral Water).

Reference is drawn to the direction dated 22<sup>nd</sup> June, 2021 issued vide F.No. Reg/PDW/EXT/FSSAI-2020 regarding the subject mentioned above wherein the timeline for the compliance with the provision related to the limits of Calcium and Magnesium specified in the standards of Packaged Drinking Water (other than Mineral Water) was extended up to 1st January, 2022.

- 2. Representations have been received from stakeholders requesting for further extension of time for compliance with the above mentioned provision and the issue regarding limits of Calcium and Magnesium in packaged drinking water is still under consideration of the Scientific Panel on Water and Beverages.
- 3. After due consideration of the above, it has been decided to further extend the timeline for compliance in respect of the limits of Calcium and Magnesium specified in the standards of Packaged Drinking Water (other than Mineral Water) up to 1st July, 2022.
- 4. This issues with the approval of the Competent Authority in exercise of the power vested with Food Authority under Section 16 (5) of Food Safety and Standards Act, 2006.

Inoshi Sharma)

Executive Director (Regulatory Compliance)

To

- 1. All Food Safety Commissioner
- 2. All Authorised Officer, FSSAI

3. All Central Designated Offices of FSSAI

Copy for information to:

- 1. PPS to Chairperson, FSSAI
- 2. PS to CEO, FSSAI
- 3. All Directors, FSSAI